

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5860
ANSWERED ON:30.04.2010
IT RAIDS ON ALL INDIA SERVICE OFFICERS
Gangaram Shri Awale Jaywant;Mithlesh Shri

Will the Minister of FINANCE be pleased to state:

- (a) the details of raids conducted by the IT Department during the last one year till date on All India Service Officers;
- (b) the details of seizures made and proceedings launched; and
- (c) the steps taken or proposed to be taken to expedite the cases in time?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) and (b) The Income Tax Department, during the last Financial Year, i.e. 2009-10, conducted Search & Seizure actions on four All India Service Officers. These Search actions have resulted in seizure of undisclosed assets of Rs. 353.18 lacs. The post-search proceedings, which includes the assessment of the income of the person searched, have been initiated.

(c) The steps taken after the search includes initiating assessment of the income of the individuals/ entities u/s 153A and 153C of Income tax Act, 1961. This involves detailed examination of seized material, post search enquiries and also giving proper opportunity to such individuals. The Income Tax Department takes all possible steps to ensure that the Assessment proceedings are completed within the statutory time limit. Besides this, the respective State Governments under which the officials are working, are informed about the findings of the preliminary investigation.